

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 10.03.2025 TO 14.03.2025

S. No.	APPEAL NO.	FINAL ORDER NO/MISC ORDER NO	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FINAL ORDER NO.		
1.	C/54889/2023	F.O/50363/2025	07.03.2025	10.03.2025
2.	C/50786/2020	F.O/50364/2025	07.03.2025	10.03.2025
3.	C/8/2011	F.O/50367/2025	07.03.2025	10.03.2025
4.	C/7/2011	F.O/50368/2025	07.03.2025	10.03.2025
5.	C/50824-50825/2024, C/51109-51110/2019	F.O/50369-50372/2025	07.03.2025	10.03.2025
6.	C/51269/2023	F.O/50377/2025	10.03.2025	10.03.2025
7.	C/203/2007, C/204/2007	F.O/50380-50381/2025	10.03.2025	10.03.2025
8.	C/50127-50129/2024, C/50301-50303/2024	F.O/50382-50387/2025	10.03.2025	10.03.2025
		MISC ORDER NO.		
1.	C/51986/2024	M.O/50196/2025	07.03.2025	10.03.2025
2.	C/51920/2024	M.O/50204/2025	07.03.2025	10.03.2025
3.	C/52033/2024	M.O/50205/2025	07.03.2025	10.03.2025
4.	C/50130/2025	M.O/50206/2025	07.03.2025	10.03.2025
5.	C/50131/2025	M.O/50207/2025	07.03.2025	10.03.2025
6.	C/50018/2025	M.O/50212/2025	12.03.2025	13.03.2025
7.	C/50071/2025	M.O/50213/2025	12.03.2025	13.03.2025
8.	C/52297/2021	M.O/50214/2025	12.03.2025	13.03.2025

Kal 17/03/25
DEPUTY/ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.